

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
(PARLIAMENT CELL)

Room No.31, Punarvas Bhawan,
I.P. Estate, New Delhi-110002

No. DD/PC/DUSIB/D- 248

dated: 31/12/21

To,

The Dy. Secretary (Question Cell)
Delhi Legislative Assembly, Delhi-54

Subject:- Providing reply in r/o Starred question no. 25 dated
04.01.2022.

Please find enclosed herewith **100 copies** of reply of Starred question no. 25 raised by Smt. Pramila Dhiraj Tokas, MLA, duly approved by the Competent Authority.



Director (PC)

Phone No. 23378485

Copy to:-

Director(DIP) along with **150 copies.**

दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
संसद प्रकोष्ठ

पुनर्वास भवन, कमरा न0-31
आई0पी0इस्टेट, नई दिल्ली

तारांकित प्रश्न संख्या:-25

दिनांक:- 04-01-2022

प्रश्नकर्ता का नाम:- श्रीमति प्रमिला धीरज टोकस, माननीय विधायिका

क्र०	प्रश्न	उत्तर
क	नेहरू एकता कैंप बस्ती विकास केंद्र में आम आदमी मोहल्ला क्लीनिक खोले जाने के संबंध में जिसे पहले एक निष्क्रिय संगठन ने लिया हुआ था के बारे में मेरे लिखे पत्र पर की गई कारवाई का विवरण क्या है;	माननीय विधायिका श्रीमती प्रमिला धीरज टोकस द्वारा प्राप्त किए गए पत्र के आधार पर अधिशासी अभियंता सी-5 से प्राप्त सूचना दिनांक 6.10.2021 के अनुसार नेहरू एकता कैंप बस्ती विकास केंद्र बंद पाया गया एवं स्थानीय निवासियों के अनुसार पिछले 3 वर्षों से कोई भी गैर सरकारी संस्था इस बस्ती विकास केंद्र में कार्य नहीं कर रही है। (अनुलग्नक -क)
ख	क्या अपने परिसरों का बस्ती विकास केंद्र आदि के द्वारा इस्तेमाल किए जाने पर समीक्षा करने हेतु विभाग का कोई तंत्र है;	बस्ती विकास केंद्र का किसी भी संस्था/ट्रस्ट/संगठन को आवंटन 17वीं बोर्ड मीटिंग के आदेश के अनुसार दिनांक 28-09-2016 से बंद है। (अनुलग्नक -ख)
ग	यदि है, तो उसका विवरण प्रदान करें, और;	उपरोक्त के अनुसार
घ	नेहरू एकता कैंप बस्ती विकास केंद्र को कब तक खाली करा लिया जाएगा और इस परिसर को आम आदमी मोहल्ला क्लीनिक खोलने हेतु उपलब्ध करा दिया जाएगा?	नेहरू एकता कैंप बस्ती विकास केंद्र को खाली कराने की प्रक्रिया शुरू की जा रही है तथा बस्ती विकास केंद्र के खाली होने की सूचना मिलते ही आई ए एल शाखा को आम आदमी मोहल्ला क्लीनिक आवंटन करने हेतु रिपोर्ट दे दी जाएगी ताकि आई ए एल शाखा आवंटन कर सके।

यह उत्तर सक्षम अधिकारी की पूर्व अनुमति से प्रेषित किया जाता है।

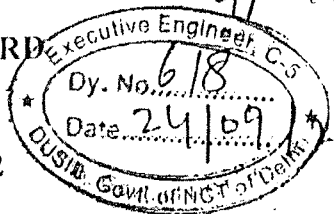
निदेशक (संसद प्रकोष्ठ)

उप-सचिव(प्रश्न शाखा),पुराना सचिवालय, दिल्ली-110054.

20/11
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C-5
4P 7/c

Reminder I

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT OF NCT OF DELHI
OFFICE OF DY. DIRECTOR (BVK)
D-10, VIKAS KUTIR, ITO NEW DELHI -110002



NO : F-2(80)/BVK/16/2021/D-181

Dated : 17/9/2021

SUB : Regarding NOCs for opening of AAMC in Basti Vikas Kendra, Nehru Ekta Colony, R.K. Puram, Sector -07.

HP R-521/DO(BVK)/21
12/10/21

This is in continuation of this office letter dated 31/08/2021 on the subject noted above wherein you were requested to provide feasible report of Basti Vikas Kendra, Nehru Ekta Colony, R.K. Puram, Sector -07 within 7 days. But, it is regretted to say that your report is still awaited.

You are once again requested to send the report immediately along with the factual status of the activity of the allotted NGO as Hon'ble MLA Pramila Tokas R.K. Puram has also requested for cancellation of allotment of the current allottee NGO of the aforesaid BVK on grounds of non-activity for three years and give possession of the said BVK to the CDMO New Delhi to start an Aam Aadmi Mohalla Clinic in the public interest (copy of the reference attached).

The matter should be assigned priority.

[Signature]
16/9/21
Dy. Director (BVK)

To.

✓ 1.EE C-5
DUSIB(GNCTD), 1, Kilokari Ring Road,
Opp. Maharani Bagh, New Delhi -110014

Copy for information to :

2.SE -II
DUSIB(GNCTD), 1, Kilokari Ring Road,
Opp. Maharani Bagh, New Delhi -110014 with the request to expedite the submission of reply from the concerned EE (C-5).

Dy. Director (BVK)

*At examination
and put up
in the file
after comparing
samples documents
12/10/21
Dy/BVK*

*The said Permisses in the reference was found locked.
As per local enquiry it is come to notice that NCo is not
working since long time i.e @ 3 yrs.*

DD(BVK) [Signature] Submitted A1.

[Signature]
15/10/2021

3/2/16-2016

6/e

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
Punarvas Bhawan, New Delhi
(Meeting Cell)

NO: Meeting Cell/DUSIB/DD(Board)2016/D- 77

Dated: 21.10.2016

Sub: Minutes of the 17th Meeting of Delhi Urban Shelter Improvement Board (DUSIB) held on 28.09.2016.

Sir/Madam,

Please find enclosed herewith the minutes of the 17th Meeting of Delhi Urban Shelter Improvement Board (DUSIB) held on 28.09.2016 and duly approved by Hon'ble Chairperson, DUSIB for kind information.

Yours faithfully

(D. Karthikeyan)
Dy. Director(Board)

Distribution:

1. Hon'ble Chief Minister, GNCT of Delhi/Chairperson of DUSIB.
2. Hon'ble Minister of Urban Development, GNCT of Delhi/Vice Chairperson of DUSIB.
3. Shri Sahi Ram, MLA, Tughlakabad (AC No. 52).
4. Shri Akhilesh Pati Tripathi, MLA, Model Town (AC No. 18).
5. Shri Hazari Lal Chauhan, MLA, Patel Nagar (AC No. 24).
6. Vice Chairman, DDA.
7. Jt. Secretary(L&W), M/o UD, Gol, Nirman Bhawan – representative of M/o UD.
8. Pr. Secretary (UD), UD Deptt., GNCT of Delhi.
9. Chairperson, NDMC.
10. CEO, Delhi Jal Board.
11. Director (Local Bodies), GNCT of Delhi.
12. CEO, DUSIB.
13. Member (Admn), DUSIB.
14. Member (Power), DUSIB.
15. Member (Engg.), DUSIB.
16. Member (Finance), DUSIB.
17. Shri Bipin Kumar Rai, Expert (non-official).
18. Shri A.K. Gupta, Expert (non-official).

Special Invitees

1. Hon'ble Dy. Chief Minister, Govt. of NCT of Delhi.
2. Chief Secretary, Govt of NCT of Delhi.
3. Principal Secretary (Finance), Govt of NCT of Delhi.
4. Managing Director, DSIIDC.

The Board considered the actual receipts and expenditures for the year 2015-16 and Budget Estimates for the year 2016-17 in respect of DUSIB and approved the budget proposals.

Agenda Item No.17/5

Relocation of JJ basti existing on NH-24 in the area of Vinod Nagar on the request of National Highway Authority of India to widen the NH-24

CEO, DUSIB informed the Board that about 410 JJ dwellers have been identified during the joint survey conducted by DUSIB and NHAI for relocation. The Hon'ble Dy. Chief Minister asked the basis for identifying only 410 although the number is much more in the two JJ Bastis coming in the way of widening of Delhi-Meerut Expressway (NH24). The Hon'ble Chairperson / Chief Minister directed the CEO, DUSIB to examine the proposal again and address the concerns raised by the Hon'ble Dy. Chief Minister before finalizing the proposal in accordance with the Delhi Slum & JJ Rehabilitation and Relocation Policy-2015.

Agenda Item No.17/6

Additional terms & conditions for granting permission to use of Basti Vikas Kendras for organizing community development activities

CEO, DUSIB informed that there are 317 BVKs, out of which 29 are fully vacant and 07 are partly vacant. He also informed that notices were issued to 125 allottee agencies for violation of terms and conditions of the allotment. He also informed that after examining the replies received from the allottee agencies, allotment of 20 BVKs has already been cancelled by DUSIB. Board appreciated the efforts of DUSIB in this regard and directed DUSIB to explore the possibility of using the vacant BVKs to operate Mohalla Clinic / Poly Clinic so that the vacant BVKs can be optimally utilized and also directed to not allot the BVKs unless a comprehensive view is taken for optimum utilization of the premises.

[Handwritten signature]

LIST OF MEMBERS/OFFICERS WHO ATTENDED THE
17TH BOARD MEETING OF DUSIB HELD ON 28.09.2016

1. Sh Arvind Kejriwal, Hon'ble Chairperson/ Hon'ble Chief Minister, Delhi
2. Sh Manish Sisodia, Hon'ble Dy Chairman/Hon'ble Dy CM
3. Sh. Satyendar Jain, Hon'ble Minister of UD
4. Sh. A.K. Tripathi, Hon'ble MLA/Member
5. Sh. Sahi Ram, Hon'ble MLA/ Member
6. Sh. Hazari Lal Chauhan, Hon'ble MLA / Member
7. Sh. Janak Digal, Principal Secretary, UD
8. Sh. V.K. Jain, CEO, DUSIB
9. Sh. Keshav Chandra, CEO, Delhi Jal Board
10. Sh. K.R. Meena, MD, DSIIDC.
11. Shri M.C. Yadav, Chief Engineer, DSIIDC.
12. Sh. S.N.A. Najmi, Member (Finance & Admn.) Delhi Jal Board
13. Sh. Anand Mohan, L&DO, Ministry of UD, GOI.
14. Sh. Rakesh Bali, Special Secretary (F), Govt. of NCT of Delhi.
15. Sh. Shripal, Pr. Commissioner DDA.
16. Sh. Pankaj Asthana, Member (Admn.), DUSIB.
17. Sh. Ravi Dadhich, Member (Power), DUSIB.
18. Shri M.K. Tyagi, Member (Engg.), DUSIB.
19. Sh A.K. Gupta, Member.
20. Sh. Bansh Raj, Pr. Director (Rehab.), DUSIB.
21. Shri Shanti Swaroop, Chief Engineer-I, DUSIB.
22. Sh. S.K. Mahajan, Chief Engineer-II, DUSIB.
23. Shri Brij Mohan, FA, DUSIB.
24. Shri R.K. Gupta, Director, DUSIB.